

राष्ट्रीय हरित अधिकरण / National Green Tribunal  
प्रधान न्यायपीठ / Principal Bench  
फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg  
नई दिल्ली / New Delhi - 110001

NGT/PB/845/Admin/2025/279

4<sup>th</sup> April, 2025

OFFICE ORDER

Consequent upon her posting vide ROC. No. 343/2021/RG-B2 dated 02.04.2025 of Hon'ble High Court of Madras to the post of Registrar, NGT, SZB, Chennai. Smt. J. Sridevi, Sessions Judge, Mahalir Neethimandram, Chennai, has been appointed as Registrar, National Green Tribunal, Southern Zone Bench, Chennai on deputation basis, initially for a period of one year w.e.f. 03.04.2025 (F/N). The pay, allowances, perks and privileges to Smt. J. Sridevi, admissible to her in the National Green Tribunal, would be as per the option exercised by her, under the applicable rules.

The terms & conditions for the deputation of Smt. J. Sridevi, Registrar, NGT, SZB, Chennai will be governed by the instructions contained in the Government of India, Department of Personal and Training O.M. No. 6/8/20009-Estt (Pay-II) dated 17.06.2010, as amended from time to time.

This issues with the approval of the Competent Authority.

  
(S. Vinodha)  
Registrar General

To.

Smt. J. Sridevi,  
Registrar,  
NGT, SZB, Chennai

**Copy to:**

1. Ld. Registrar General, Hon'ble High Court of Madras
2. The Economic, Advisor, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3
3. The Pay & Accounts Officer, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3
4. PS to Hon'ble Chairperson.
5. PS/PA to Hon'ble Judicial & Hon'ble Expert Member
6. PA to Registrar General, NGT (PB), New Delhi
7. Accounts Section, NGT (PB), New Delhi
8. RTI Cell, NGT (PB), New Delhi
9. Computer Section for updation on NGT website
10. Guard file (Admin)